

e Codes
Trading)
and also
in Stock
are Ltd.
Sd/
(Sami)
Affairs/
Secretary
S-7138

<https://eprocure.gov.in/eprocure/app>. Demand Draft in favour of ALIMCO, payable at Kanpur. All SSI/MSE vendors are exempted from tender fee on submission of valid registration certificate. Tenderers are requested to submit their Offers/Bids Online through E-Tendering Process only on <https://eprocure.gov.in/eprocure/app> and send the Original Demand Draft against Tender fee and EMD to reach ALIMCO office latest by 1400 hrs. before Bid submission and date which will be opened on Bid opening date at 1530 hrs. on the due date as indicated above. ALIMCO reserves the right to reject any or all requests / Offers without assigning any reason.
For ALIMCO - DGM (Materials)

UKO
AL
26007

018
Debts
Debts

cant

452.

452.

ite-1.

ply in
and
rized
py of
rized
er to
ailing
your

ounal.

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF SIDHIVINAYAK FINANCIAL SERVICES LIMITED	
1. NAME OF CORPORATE PERSON	Sidhivinayak Financial Services Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	16/05/2012
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Incorporated under the Companies Act, 1956 having authority of Registrar of Companies, Delhi
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65999HR2012PLC045962
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	9 H, First Floor, Mousari Avenue DLF City, Phase 3 Gurgaon 122002 HR
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24th January 2019
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mast Ram SCO: 23-25, IInd Floor, Sector 34A, Chandigarh, Haryana & Punjab, 160022 Email Id: mrchechi@gmail.com Mobile: +91-94172-64876 IP Registration No: IBB/IPA-002/IP-N00211/2017-18/10664
8. LAST DATE FOR SUBMISSION OF CLAIMS	22nd February 2019

Notice is hereby given that Sidhivinayak Financial Services Limited has commenced voluntary liquidation on 24th January 2019.

The stakeholders of Sidhivinayak Financial Services Limited are hereby called upon to submit a proof of their claims, on or before 22nd February 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Mast Ram
Liquidator
IP Registration No: IBB/IPA-002/IP-N00211/2017-18/10664

Date: 25.01.2019
Place: Chandigarh

BANK OF INDIA

MANAGEMENT BRANCH 1ST FLOOR,
BUILDING, SECTOR 17A, CHANDIGARH-160017
4567160, 4567167, 2707791

**E-AUCTION
SALE
NOTICE**

**IMMOVABLE PROPERTIES ON 13.02.2019, 11:00 Hrs. TO 13:00 Hrs.
ITS ALONG WITH DEMAND DRAFT (HARD COPY) 11.02.2019, 16:00 Hrs.
EMD & DOCUMENTS (ON LINE) 12.02.2019, 16:00 Hrs.**

Notice for sale of movable/immovable properties
for the Securitisation and Reconstruction of Financial Assets and Enforcement of
of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the
that the bank has decided to sell the movable/immovable properties/hypothecated/

Di
ou
Th
tw
W
tw
of
ap
co
Da

Str
P
Wh
Flo
Enfo
Rule
Rad
ment
Eigh
w.e.
The
und
13(4
The
the
Ary
Tho
w.e.
1) C
Mac

नई दिल्ली, 26 जनवरी (भाषा)।

देश के 70वें गणतंत्र दिवस पर शनिवार को राजपथ पर हुई परेड में निकली दिल्ली की झांकी में महात्मा गांधी के 1915 से 1948 के बीच बिड़ला हाउस में बिताए 720 दिनों की झलक दिखाई गई। इस साल गणतंत्र दिवस का विषय महात्मा गांधी की 150वीं जयंती से जुड़ा था। झांकी में बापू के दिल्ली में बिताए गए दिनों को दर्शाया गया। बापू पहली बार 1915 में यहां आए थे। झांकी में गांधी स्मृति को दिखाया गया, जिसे पहले बिड़ला हाउस के नाम से जाना जाता था। राष्ट्रपिता ने जीवन के आखिरी 144 दिन भी यहीं बिताए थे। झांकी में सबसे आगे बापू की एक प्रतिमा नजर आ रही थी जिसके पीछे चरखा बना था। झांकी के बीच के हिस्से में गांधी बिड़ला हाउस के लॉन में प्रार्थना सभा कराते नजर आए। समर्थकों को बिड़ला हाउस के अंदर से प्रार्थना स्थल की ओर आता भी दिखाया गया।

अनुसूची 1

प्रपत्र ए

सार्वजनिक उद्घोषणा

[भारत दिवाला तथा दिवालिया मंडल (स्वीच्छक परिसमापन प्रक्रिया)

चिनियमन, 2017 के चिनियमन 14 के अंतर्गत]

सिद्धविनायक फाइनांसियल सर्विसेस लिमिटेड के स्टेकधारकों के ध्यानार्थ

1. कॉर्पोरेट व्यक्ति का नाम	सिद्धविनायक फाइनांसियल सर्विसेस लिमिटेड
2. कॉर्पोरेट व्यक्ति के निगमन की तिथि	16.5.2012
3. वह प्राधिकरण जिसके अंतर्गत कॉर्पोरेट व्यक्ति निगमित/पंजीकृत है	कम्पनी रजिस्ट्रार, दिल्ली के अधिकार वाले कम्पनी अधिनियम, 1956 के अंतर्गत निगमित
4. कॉर्पोरेट पहचान संख्या/कॉर्पोरेट व्यक्ति का लिमिटेड लाएबिलिटी पहचान संख्या	U65999HR2012PLC045962
5. कॉर्पोरेट व्यक्ति के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता	9 एच, प्रथम तल, मौलसारी एवैन्यू, डीएलएफ सिटी, फेज-3, गुडगांव 122002 एचआर
6. कॉर्पोरेट व्यक्ति का परिसमापन प्रक्रिया आरंभ होने की तिथि	24 जनवरी, 2019
7. परिसमापक का नाम, पता, ई-मेल का पता, टेलीफोन नंबर तथा पंजीकरण संख्या	मस्त राम एससीओ: 23-25, IIरा तल, सेक्टर-34ए, चंडीगढ़, हरियाणा एवं पंजाब, 160022 ईमेल: mrchechi@gmail.com मोबाईल: + 91-94172-64876 आई.पी. पंजीकरण सं. : IBB/IPA-002/IP-N00211/2017-18/ 10664
9. दावे जमा करने की अंतिम तिथि	22 फरवरी, 2019

एतद्वारा सूचित किया जाता है कि सिद्धविनायक फाइनांसियल सर्विसेस लिमिटेड ने 24 जनवरी 2019 को स्वीच्छक परिसमापन शुरू की है।

एतद्वारा सिद्धविनायक फाइनांसियल सर्विसेस लिमिटेड के शेयरधारकों को निर्देश दिया जाता है कि आइटम 7 में वर्णित पते पर परिसमापक के पास 22 फरवरी 2019 को या उससे पूर्व अपने दावे का प्रमाण जमा करें। फाइनांसियल क्रेडिटर्स केवल इलेक्ट्रॉनिक पद्धति से ही अपने दावे का प्रमाण जमा कर सकते हैं। अन्य सभी स्टेधारक व्यक्तिगत, डाक द्वारा अथवा इलेक्ट्रॉनिक माध्यमों से अपने दावे का प्रमाण जमा कर सकते हैं।

दावे का गलत अथवा भ्रामक प्रमाण जमा करने पर दंडित किया जा सकता है।

हस्ता./-

मस्तराम

परिसमापक

स्थान: चंडीगढ़

तिथि: 25 जनवरी, 2019

आई.पी. पंजीकरण सं. : IBB/IPA-002/IP-N00211/2017-18/10664